

Filing No. Cr. Appeal (S.J.)/8669/2020

Kadir Ansari & Anr. Vs The State of Jharkhand

Advocate's Name- Mr. Tarun Kumar

Defects:-

2. Limitation expired on 03.06.2020 delayed by 04 days.
9. (i) Name of the petitioners at index, page no. 1 & vak may be verified from impugned order.
(ii) SC/ST case no. is missing at para-1 aggrieved & prayer para.
(iii) Date of Order at para-1 & prayer may be verified from impugned order.
(iv) Name of the Hon'ble Judge at para-2 may be stated properly.
(v) Date of disposal of case stated at para-2 may be verified from the report of list and computer section at brown cover and at the co-accused details in separate sheet as the same differs.
(vi) Typed copy annexure-1 & 2 has not been certified to be true.
(vii) P.S. case name at prayer para may be stated properly.
(viii) Victim has not been made party.
(ix) Limitations petition may be filed.